



**Dr. ASHOK KUMAR MISHRA**

**SUMMARY:**

- Born on 3<sup>rd</sup> January 1956 in the family of an agriculturist & teacher.
- 40 years of extensive professional experience across various levels of federal and state government and quasi-government entities in financial and legal domains including as Director Finance (CFO) of HAL (a Navaratna Defence Company) and as Member (Technical) & Head of Department of the National Company Law Tribunal, Bangalore Bench.
- Members in various Inter-Governmental committee involving large volume of defense contracts.
- Team leader in International Marketing of Defence Indigenously developed products.
- Put system in place by drafting budget manuals, accounts manual, costs manuals, purchase manuals, etc.

**PROFESSIONAL EXPERIENCE:**

**National Company Law Tribunal, Bangalore Bench**  
Member (Technical) & Head of Department

**June 2016 – Oct 2019**

Authored over 1600 Judgments out of 3400 Judgments approximately by Bench covering areas of Company Law Matters like Merger and amalgamation, restoration of Companies, Reduction of Capital, Oppression and Mismanagement and Insolvency & Bankruptcy Code etc. including drafting of protocols for merger and amalgamation.

**Hindustan Aeronautics Limited (HAL)-Defense CPSU**

**1994-2016**

Director Finance

As the CFO and Member of the Board of Director for government owned defense manufacturing company which is the leading supplier of military and civilian aircrafts to the Indian government. Leading all of the financial functions & Corporate Legal Functions within the company, provided guidance for all:

- Corporate/Operational Finance & Secretarial functions	- Treasury & Corporate Legal Functions	- Accounting
- Domestic and Foreign Government Relations	- Taxation & Law	- Audits
- Contracts and Procurement	- Risk Management & Legal Issues	- Joint Ventures as Member of Their Board of Directors

**Key contributions:**

- Led resolution of major litigation with Governments of Karnataka and Orissa involving financial liability in excess of ~ \$2B that had been pending in various judicial forums for 15 to 20 years, resolving them

through Alternate Dispute Resolution (ADR) with settlement under \$500M & at the minimum tax rate/tax exemption for future

- Helped in converting cash deficit manufacturing units into cash surplus units by strengthening order book position and adopting Cost-Volume-Profits relationship along-with adopting milestone payment formulations in mobilizing orders.
- Drafted risk Management & Corporate Governance Policy.
- Put review mechanism for pending litigations in all function.
- Also served on the Board of Directors of Joint-Ventures of HAL with Russian Counterparts- Indo Russian Aviation Ltd and Multirole Transport Aircraft Ltd and with Snecma (now Safran)- Snecma HAL Aerospace Pvt Ltd etc.
- Served in various capacities from financial Controller to HR Head/ Legal Cell Head/ Corporate Secretarial Department HOD.

### **Pre-HAL**

Worked in multiple managerial positions in finance and consulting services, conducted several studies for internal improvement of organizations as well as impact evaluations of various government programmes.

- Indian Telephone Industries, as head of Finance & Accounts Department of its one of major manufacturing industrial plants.
- UP Development System Corporation, as head of consultancy wing (Financial Management) apart from Company Secretary & its HOD administration under planning Department of Govt. of UP
- Bihar State Leather Industries Development Corporation and Bihar State Police Building Construction Corporation heading Finance & Accounts department falling Under Home Department and Industries Department of Govt. of Bihar respectively
- Coordinator for drafting of standard clauses for contracts of Defence Public Sector Units (DPSUs) & Ordinance Factory Board assigned by Department of Defence Production, Ministry of Defence.

### **AWARDS & AFFILIATIONS:**

- Several awards including **“The Best CFO Award”** in Public Sector category by the Institute of Chartered Accountants of India **(ICAI)** for the year 2015.
- Senior Vice President of Bangalore Management Association and a Member of Bihar Chamber of Commerce – Taxation and Law Committee.
- Taught Finance and Law in various Government and private business and training institutes including IIM-Bangalore, NLSIU, Bangalore, South India Vigilance Study Centre of Defence, Bangalore The Institute of Company Secretaries of India, The Institute of Cost Accountants of India & ICAI and has been an examiner of ICAI, Ph.D – Lucknow University and BIT Mesra etc.

### **EDUCATION & CREDENTIALS:**

- Chartered Accountant – 1981
- LL.D, National Law School of India University, Bangalore – 2018
- Ph.D -Finance, Patna University – 1988
- B.Com (Hons.), M.Com, LL.B (Calcutta University), FCA-ICAI, PGDCA (IIBM), AMCSI
- Completed various certification programs in financial management and corporate governance from renowned institutions and organization including Boeing Commercial Airplanes, Seattle, USA, XLRI – Jamshedpur, IIM – Bangalore, Academy on Corporate Governance and the Indian School of Business (ISB), Hyderabad etc.